

Central Administrative Tribunal
Principal Bench: New Delhi

CP 248/97 in
OA 2475/96

New Delhi this the 16th day of October 1997.

Hon'ble Dr Jose P. Verghese, Vice Chairman (J)
Hon'ble Mr K. Muthukumar, Member (A)

Mahesh Kumar Gupta
S/o Ram Narayan Gupta
R/o M-9 Shastri Nagar
Delhi - 110 052.Petitioner

(By advocate: Mr B.S.Mainee)

Versus

Union of India through

Shri N. Kirti Vasan
General Manager
Western Railway
Mumbai.Respondent.

(By advocate: Mrs Sunita Rao)

O R D E R (oral)

By Dr Jose P. Verghese, Vice Chairman (J)

Counsel for the respondents submits that appropriate orders could not be passed for want of receipt of application in order from the petitioner. The petitioner has shown the receipt by which the application in order had been sent. Counsel for the respondents seeks 4 weeks' time more to pass a speaking order. In view of the said statement, we dispose of this CP and discharge the notice with a cost of Rs. 1000 to be paid to the petitioner.

(K. Muthukumar)
Member (A)

(Dr. Jose P. Verghese)
Vice Chairman

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